

Misc. Order No. 95 / 2020

In view of Hon'ble Court's direction as contained in letter No. 25067-25103/A.D. (Misc.) dated 01.06.2020, the Hon'ble Court have been pleased to exempt the Nodal Officers from performing any judicial function during the prevailing Pandemic Covid-19. Hence the C.J.M., Rohtas, Sasaram shall remain incharge of the Court & Office of Sri Vivek Kumar Singh, Sub-Judge-VIII-cum-A.C.J.M.-cum-Nodal Officer, Sasaram (Rohtas) upto 30.06.2020 to dispose of the urgent matters until further order.

Let a copy of this order be uploaded on the official website of this Judgeship.
Inform all concerned accordingly.

Sd/- R. P. Singh,
District & Sessions Judge,
Rohtas, Sasaram.
04.06.2020.

Memo No. 6081-90 /Sasaram, Dated 04.06.2020.

Copy forwarded to .. System officer ..
Sasaram (Rohtas) for information and needful.

For District & Sessions Judge,
Rohtas, Sasaram.